-4000 (M) (M)

Declaration of Assets and Liabilities

Year 2023-2024

I, SONAM KUMART , soh/dau/ghter/wife of ABHILLHEK KUJUM RAT aged 30 (25-01-94) years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as 178 RARY ATTENDATIT ... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be

(Assets in joint name indicating the extent or joint ownership will also have to be given)

| | Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|-------|------------|--|-------------------|------------------------------|---------------------|---------------------|--------------------------|
| | (i) | Cash | 1,00,000 | ABHISHEK KUSUM RAJ | ANVI KUSUM RAJ | | |
| AT 24 | (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Wib. | s, oool- | Wir | | _ |
| Jam. | (iii) | Bonds, Debentures and Shares in companies | HIL | Milk | Min | | |
| 2469 | (IV) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | 7,000/- Jearly | Hila | Hin | | <u> </u> |
| 15(5 | (v) | Motor Vehicles (details of make, etc.) | Nik | BROIDH 9921 BROIFH 148 | 2 AIN | | 1- |
| | (vi) | Jewellery (give details of weight and value) | 120 8894 | 10grm | arily | | |
| | (vii) | Other assets, such as values of claims / interests | и;и | all | aliM | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sonam Kumari

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

| Sr. No. | nave to be indicated] Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|------|-------------------|---------------------|---------------------|--------------------------|
| (1) | Agricultural Land - Location(s) | | KUSUM RA | | | |
| | - Survey number(s) - Extent (Total measurement) -Current market value | will | 50.00 M216 | - Mo | | |
| (II) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Nill | Him | No | | |
| (111) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | H'in | Him | MO | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | MiM | Min | No | | |
| (v) | Others (such as interest in property) | MIM | Him | | 100 | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as | |
|------------|---|---|--|--|
| (a) | (i) Loans from Banks | SBI | 3,00000/- | |
| | (ii) Loans from financial institutions | alo | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | alo | | |
| | (b) dues to departments dealing with supply of water | No | To Amily September 1 and Septe | |
| | (c) dues to departments dealing with supply of electricity | ND | | |

| | (d) dues to departments dealing with telephones | 1/0 | |
|-----|---|------------|---|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NO | port of the state |
| | (f) Other dues, if any | 10 | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | EGFPK13940 | |
| | (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | VIO | No |
| | (ili) Sales Tax [Only in case of proprietary business] | No | yo |
| | (iv) Property Tax | No. | No |

Personal Detail

| GPF/CPF/PRAN No. | 1- | 110145365637 |
|------------------|-----------|---|
| Gender | :- | F (M/F) |
| Date of Birth | 4- | 25011994 (DD/MM/YYY) |
| Class/Group | • | C (A/B/C) |
| Cadre | !- | BIHAR LEGISLATINE ASSEMBLY (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District | in | SAMASTIPUR |

Signature SONAM KUMARI Name of Employee: SONAM KUMARI
Designation: LIBRARY ATTENDANT Place: PATNA Department: BIHAR LEGISLATIVE ASSEMBLY Date: 08:02:2024 LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sonam Kumana'